

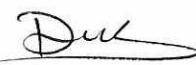
National Company Law Tribunal
Allahabad Bench
Allahabad

115(ND)/2014
TP43/397-398/ALL/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2016.

NAME OF THE COMPANY: M/s Upper India Cold Storage Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Harshant Singh	Dr.		
2.	Deeksha Shrivastava			

Order dated 17.08.2016

C.P. No. 115 (ND)/2014 M/s Upper India Cold Storage Ltd.

Both the counsels reported that for compromise, negotiations are in progress. The petitioner's side has to file rejoinder in the application on the maintainability of the proceedings. For filing rejoinder and also to report compromise, matter is ordered to be listed on 16.09.2016. No further adjournment will be given.

List the matter on 16.09.2016.


SH.VSR AVADHANI (Judicial Member)

Dated 17.08.2016